IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

C.P.(CAA)/46(CH)2022
(2nd Motion)

IN THE MATTER OF:-
S K S Reclamations Private Limited ... Transferor Company

And

Immortal Tyres Pvt. Ltd. ... Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 12.07.2024

CORAM:
SHRI. UMESH KUMAR SHUKLA, HON'BLE MEMBER (T)
SHRI. HARNAM SINGH THAKUR, HON'BLE MEMBER (J)

PRESENT:
For the Petitioner-Companies : Mr. Mast Ram Chechi, PCA

For the RD : Mr. Vineet Khatri, Company Prosecutor

For the Official Liquidator : Mr. Edward Augustine George, Advocate

ORDER

A date is requested by the learned Authorized Representative for the petitioner for making compliance of last order dated 26.04.2024. Let the same be done within two weeks.

Let this matter be listed on 23.08.2024.

Sd- Sd/-

(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)

(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)

July 12, 2024
Mamta